

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3660
ANSWERED ON:03.09.2012
FINANCIAL ASSISTANCE TO NGOS
Dhotre Shri Sanjay Shamrao;Wankhede Shri Subhash Bapurao

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether financial assistance is being provided to the special schools run by Non-Governmental Organisations (NGOs) for child labour in the country;
- (b) if so, the details thereof;
- (c) the funds released to such NGOs during the last three years and the current year, State-wise for the purpose;
- (d) the mechanism available for monitoring such system with the Government to ensure that such funds are being utilised for the said purpose; and
- (e) the details of mechanism available to see that child labourers are not put in wrong hands while rehabilitating them?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) & (b): Ministry of Labour & Employment is implementing National Child Labour Project (NCLP) and Grant-in-Aid (GIA) Schemes for elimination and rehabilitation of Child Labour. Under the NCLP Scheme, about 7311 Child Labour special schools are in operation in 266 districts. For rehabilitation and elimination of Child Labour funds are released to the NCLP Project Society chaired by District Magistrate who in turn allocates the funds to the Child Labour special schools. Wherever the NCLP Scheme is not in operation, GIA Scheme is implemented. Under GIA Scheme, funds are directly released by Central Government to the NGOs to run Child Labour special schools. So far, all the children in the Child Labour special schools under GIA Scheme have been mainstreamed and new schools are to be started in this financial year.

(c): The details of funds released under the GIA Scheme for the last three years and current financial year are annexed.

(d) & (e): The Regional Labour Commissioners (Central) regularly visit the special schools in their jurisdictions in order to monitor operation of the schools and submit their reports. Moreover at the time of release of funds the utilisation certificate, Audited Accounts and Annual Progress Reports are scrutinized threadbare in this Ministry. The special schools are also inspected by the Nodal Officers appointed by this Ministry and they submit their reports.